2867 Calling Attention

#### to a matter 2868 urgent public importance

के अन्तर्गत अब तक कितने डाक्टर विदेश भेजे गय:

(ख) इन डाक्टरों ने भारत लौटने के बाद प्लास्टिक सर्जरी के कितने मामले हाय में लिये; और

## (ग) ये डाक्टर इस समय कहां कहां काम कर रहे हैं ?

#### **^SPECIALISATION IN PLASTIC SURGERY**

623. SHRI V. M. CHORDIA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of doctors so far sent abroad to specialise in Plastic Surgery under the Colombo Plan;

(b) the number of cases of plastic surgery handled by these doctors after their return to India; and

(c) the names of the places where these doctors are at present working?]

स्वास्थ्य तया परिवार नियोजन मन्त्री (डा० सुशीला नायर) : (क) से (ग) सूचना एकद्र की जा रही है और यथा समय सभा पटल पर रख दी जायेगी।

t[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) to (c) Information is being collected and will be laid on the Table of the House in due course.]

12 Noon

#### RULING BY THE CHAIR ON THE QUESTION OF BREACH OF PRIVI-LEGE AGAINST SHRI C. SUBRAMA-NIAM, MINISTER OF FOOD AND AGRICULTURE

MR. CHAIRMAN: Shri Bhupesh Gupta and Shri Rajnarain gave notices seeking my consent to raise a question of breach of privilege and contempt of the House against Shri C. Subramaniam, Minister of Food and Agriculture. The question sought to be raised through these notices concerned certain matters which have been the subject of comment by the Public Accounts Committee in its fiftieth and fifty-fifth Reports. At the sitting of the Rajya Sabhs August 12, 1966, I permitted Shri Bhupesh Gupta and Shri Rajnarain to make their submissions in order to satisfy me that there was a *prima facie* case for giviag consent. I allowed also the Leader of the House and Shri C. Subramaniam 10 make their submissions in the matter.

1 have carefully considered the noi and the submissions made. I have conn: to the conclusion that no case of breach of privilege or contempt of this House is involved. Members will have an opportunity of expressing their views on the matter contained in the fifty-fifth Report of the Public Accounts Committee w the sul which I substantive motion on the already admitted comes up for have discussion before this House.

SHRI BHUPESH GUPTA (West Bengal): Sir, there are certain other developments—I have not raised them today— in that connection which have been taker up in the other place. But I hope they will be taken up in this House But I would request you kindly to arrange for'an early discussion on the motion on the Public Accounts Commit! Report. We shall return to the subject at that time.

### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE REPORTED THREAT OF POLLUTION TO

# DELHI'S FILTERED WATER SUPPLY

SHRI N. SRI RAMA REDDY (Mi sore): Sir, I call the attention of the Minister of Health and Family Planning to the reported threat of pollution Delhi's filtered water supply.

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHI1. NAYAR): Sir, when the river Yarn is in floods, some of the villages upstrea n of Wazirabad Water Works are inundated. However, there are only four lages, namely, (i) Jagatpur, (ii) Old Wazirabad, (iii) Gopalpur and (iv) Nc,r Wazirabad which are concerned which, being very close to Wazirabad Water Supply Intake, pose special tl to the purity of water.